

**Central Administrative Tribunal  
Ernakulam Bench**

OA/180/00466/2021

Friday, the 17<sup>th</sup> day of September, 2021

**CORAM**

**HON'BLE MR.P.MADHAVAN, JUDICIAL MEMBER  
HON'BLE MR.K.V.EAPEN, ADMINISTRATIVE MEMBER**

Vipin.V.S, aged 31 years  
S/o.Vijayan.N  
Track Maintainer Gr.IV, Southern Railway  
Trivandrum Division  
Residing at Vallottukonam  
Kizhakkekara Puthenveedu  
Mottammodu, Naruvanmoodu (PO)  
trivandrum -695 528 - Applicant

(By Advocate: Mr.Sabu M.Philip)

**Versus**

1. Chairman Railway Recruitment Cell Dr.P.V.Cherian Cresent Road Chennai – 600 008	2. Principal Chief Personnel Officer Southern Railway Chennai- 600 003 -	Respondents
---	--	-------------

By Advocate: Mr. Sunil Jacob Jose)

The O.A having been heard on 17<sup>th</sup> September, 2021 through video conferencing, this Tribunal delivered the following order on the same day:

**O R D E R (Oral)**

**P.MADHAVAN, JUDICIAL MEMBER**

Learned counsel for the applicant seeks permission to withdraw the

Original Application as he wants a fresh Original Application to be filed as many of the aspects are not clearly stated in the present O.A. Hence **the O.A is permitted to be withdrawn with permission to come back with a separate Original Application.** No costs.

**(K.V.Eapen)**  
**Administrative Member**

**(P.Madhavan)**  
**Judicial Member**

sv

**List of Annexures**

Annexure A1 - True copy of the letter No.RRC/353/OA542/2021 dated 7.7.2021

Annexure A2- True copy of the circular No.P(GS)268/XII/GDCE/Jr.Translator Hindi dated 26.4.2021

Annexure A3- True copy of the Notification dated 24.6.2019 with Ref No.P(GS)268/XII

Annexure A4- True copy of the RTI reply dated 12.8.21.

Annexure A5- True copy of the M.A certificate of Kerala University of the applicant

Annexure A6- True copy of the P.G Diploma certificate from Kerala Hindi Prachar Sabha.

....